

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

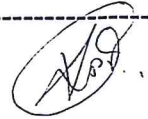
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/191/2016
NAME OF THE PETITIONER(S) : Emirates Trading Agency LLC
NAME OF THE RESPONDENT(S) : M/s ETA engineering Ltd
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Kannan P.T.
Aravindhan S.
(Advocate for Petitioner)
for M.B. For Mendel & Associates

Advocate for
Petitioner



2. P. H. Arvind Pandey Sr. Adv.
for K. Haritha Kumar

Counsel for Respondents K. Haritha Kumar

ORDER

Counsels for both the parties are present and prayed for time for placing documents on record for the purpose of making final submissions in relation to the application filed for impleadment. At request, time is enlarged. Put up on **16.11.2017 at 10.30 A.M.**

—sd—
MEMBER (TECHNICAL)
ghk

—sd—
MEMBER (JUDICIAL)